

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1416 OF 2018 IN
DFR NO. 2491 OF 2018**

Dated: 15th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Hindustan Petroleum Corporation Limited

.... Appellant(s)

Vs.

Telangana State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy
Ms. Vidyottma
Ms. Gitanjali N. Sharma for R-1

Mr. Nishant
Mr. Rakesh K. Sharma for R-2

ORDER

Respondents may file reply to IA No. 1416 of 2018 and the main appeal within four weeks, i.e. on or before 13-12-2018 with advance copy to the other side.

List the matter on **23-1-2019.**

**(S. D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**